

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR NO. 292(a) OF 2011**

**Dated: 01<sup>st</sup> June, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Rajendra Bhalchandra Barve for Rekha Rajendra Barve .....Appellant (s)  
Versus  
Dy. Engineer, Madhya Gujarat Vij. Co. Ltd. & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : -

**ORDER**

This appeal is pending in this court since the year 2011. Counsel for the applicant/appellant has not taken steps to cure the defects. Today, nobody is present on behalf of the applicant/appellant.

In the interest of justice, the matter is adjourned to **11.07.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**